

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 612 (ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018

NAME OF THE COMPANY: Global Infonet Distribution Pvt. Ltd. Vs. Polixel Security Systems Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Himanshu Harbola & Mr. Ketan Madan, Advocates		
	For the Respondent:	Counsel for the Respondent		

ORDER

Both counsels pray for an adjournment.

To come up on 22nd January, 2018.

Sd-

(Deepa Krishan)
Member (T)

Sd-

(Ina Malhotra)
Member (J)